Declaration or Assets and Liabilities

(16)

Year 2023-24

Δ	I, KUMARI MADHU ROY son/daughter/wife of SRI HARERAM ROY
40 (Pally)	I, KUMARI MADHU ROY son/daughter/wife of SRI HARERAM LOY aged. 46 Years, belonging to Bihan Legislative assembly service
V. War	aged
N. St.	below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and
र्भ प्रम	dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s) Sri Huneram Loj	Dependant-1	Dependant-2	Dependent-3 Aronge Rey ()
(i)	Cash	10,000/-	NIL	NFL	NIL	NEL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	0 1. 4 -1	10,000/_	10001	1000	1000
(iii)	Bonds, Debentures and shares in Companies	M.f- 500,000	NTL	NTL	NJL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	POSANIY-10,000/ LEC- 6400/ym	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA FACTIVA BL-01, CJ-1363	NIL	HONDA SPERUL 125, BR-01, 129324	NDL	NIL
(vi)	Jewellery (give details of weight and value)	670ld - 50 gm Silve -500 gm	NFL	NIL	NJL	N₹L,
(vii)	Other assets, such as values of claims / interests	NĴĹ	NIL	NIL	NIL	NIL.

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NJL	NIL	NIL	NIL	WIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Swritebod Petra, Khute, No-79, Petr 1323, 14638 Dis. Simma Petra- 3.5 Dismi)	NiL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NΩ	NIL	NIL	NJL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	N2T
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NSL
	(b) dues to departments dealing with supply of water	Nt L	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NfL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	N.F.L	N.I.L.	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	WIL	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	N.T.	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL,	
	(iv) Property Tax	NIL	NJL.	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1153
Gender	:-	E (M/F)
Date of Birth	:-	16111977 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	÷	L.D.C. Bilar Legislative Assembly
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

BHAGIALPUR (BIHAR)

Signature: Kumasi Madhy Rod.

Name of Employee: KUMARI MADHU ROY

Designation: LDC

Department: Bihar Legislature Assembly.

Note:

Date:

Home District

Place: Patro

15.02-24

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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